released by Central Statistical Organisation, the industrial output (with 1993-94 = 100) stood at 312.4 in the month of June, 2010 as compared to 291.6 in June, 2009. The average level of index for 2007-08, 2008-09 and 2009-10 and for the three broad sectors is given in the table below:

	Index (1993-94 =100)				Growth rate (%)			
	Mining and Quarrying	turing	Electricity	Overall Industry	Mining and Quarrying	turing	Electricity	Overall Industry
2007-08	171.6	287.2	217.7	268.0	5.1	9.0	6.4	8.5
2008-09	176.0	295.1	223.7	275.4	2.6	2.8	2.8	2.8
2009-10	193.4	327.3	237.2	304.2	9.9	10.9	6.0	10.5
(April-June) 180.6 2009-10		229.4	234.8	280.4	6.8	3.4	5.9	3.9
(April-June) 199.4 2010-11		336.0	247.9	312.8	10.4	12.2	5.6	11.6

Sectoral Index of Industrial Production

Source: Central Statistical Organisation

Timely stimulus packages by the Government in the year 2008-09 enabled the industrial sector in India to sustain despite recessionary trends witnessed in major economies of the world. The present trend of growth is expected to be sustained in the light of expanding bank credit, higher domestic demand and a near normal monsoon. The growth is likely to get impetus if the export demand also picks up.

Welfare measures for workers performing outsourced work

⁺*415. SHRI BALAVANT *ALIAS* BAL APTE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether several works of Public Sector Undertakings, Government and Semi-Government Departments are performed through outsourcing;

(b) if so, the details thereof;

(c) the mechanism in place to ensure compliance of social security/labour laws for the benefit of the persons employed by the agencies which outsource their work;

(d) whether Government has examined the service conditions and the welfare of the workers employed for performing the works that are outsourced in this way;

(e) if so, the details thereof; and

(f) the steps being taken by Government in this regard?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Except for such processes, operations or other work in establishments where employment of contract labour is prohibited through notification under section 10 of the Contract Labour (Regulation and Abolition) Act, 1970, contract labour can be employed. The Central Government has so far issued 77 Notifications prohibiting employment of contract labour in the Central Sphere.

(c) to (f) Regular inspections are conducted under various labour legislations to ensure compliance of labour laws. The social welfare legislations apply equally to contract labourers as in case of regular workers.

Funds required for NH Development projects by NHAI

*416. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether National Highways Authority of India (NHAI) needs to borrow additional Rs.64,000 crore to finance national highway development projects of Government till 2030-31;

(b) whether earlier Empowered Group of Ministers on Highways headed by Finance Minister had permitted authority to raise Rs. 1.92 lakh crore for the purpose;

(c) whether in such a possibility, the body has revised financing plan and expected to borrow nearly Rs. 2.56 lakh crore by 2030-31;

(d) if so, the revised plans that have been submitted to the Planning Commission; and

(e) if so, to what extent Planning Commission has considered these proposals and by when the final decision in this regard is likely to be taken?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH) : (a) to (e) While accepting the recommendations of the Chaturvedi Committee in its report titled "Revised Strategy for implementation of the National Highways Development Project (NHDP) – Framework and Financing", the Government decided that the financing plan for 2010-11 onward would be considered by an Empowered Group of Minister (EGoM), for further action including such changes to the work plan as may become necessary. A summary of NHDP financing plan, as worked out by the B K Chaturvedi Committee is given in Statement (*See* below). The likely sources of borrowings projected in the said Report indicate the estimated total borrowings of Rs. 1,91,948 Crores for the plan period from 2005-06 to 2030-31. The Revised Financing Plan of NHDP is under consideration of a Committee headed by Shri B.K. Chaturvedi, Member, Planning Commission, as set up by the Planning Commission for finalizing the same in consultation with all concerned for approval by the EGoM.